

**CENTRAL ADMINISTRATIVE TRIBUNAL LUCKNOW BENCH LUCKNOW**

**O.A. NO: 432/2005 THIS, THE 5th DAY OF SEPTEMBER, 2005.**

**HON'BLE SHRI SHANKAR RAJU MEMBER (J)**

**HON'BLE SHRI S.P. ARYA MEMBER (A)**

Bhagwan Shanker, aged about 45 years, s/o Late ShriShiv Dutt, resident of Opposite anand Bal Vidya Mandir, Anand Nagar, Jail Road, Lucknow.

**Applicant.**

By Advocate Shri Praveen Kumar.

**Versus**

1. Union of India, through the General Manager, Northern Railway, Baroda House, New Delhi.
2. The Additional Divisional Railway Manager, Northern Railway, Lucknow.
3. The Senior Divisional Commercial Manager, Northern Railway, Lucknow.

**Respondents**

By Advocate Shri S.M.S. Saxena.

**ORDER (ORAL)**

**BY HON'BLE SHRI SHANKAR RAJU MEMBER(J)**

1. Applicant who was a Parcel Clerk has been performing duties on the post of Enquiry Clerk from 16.4.2004. A representation preferred on 24.12.2004 for officiating allowances is yet to be disposed of by respondents.
2. In this view of the matter O.A. stands disposed of with a direction to respondents to dispose of the representation of applicant by passing a detailed and speaking order within one month from the date of receipt of a copy of this order. If applicant is still aggrieved it is open to him to take recourse to the appropriate proceedings in accordance with law No costs.

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(S.P. ARYA)

**MEMBER(A)**

**HLS**

S. Raju  
(SHANKAR RAJU)

**MEMBER(J)**